GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:4264
ANSWERED ON:16.12.2009
FOREST CLEARANCE
Balram Shri P.;Ponnam Shri Prabhakar;Rathod Shri Ramesh;Reddy Shri Mekapati Rajamohan;Siricilla Shri Rajaiah

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received various proposals from the State Government of Andhra Pradesh for diversion of forest land for the different projects;
- (b) if so, the details thereof, project-wise;
- (c) the details of the projects pending with the Government, project-wise including the reasons therefor; and
- (d) the time by which these projects are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)&(b)

The Union Government has so far received 791 proposals from the Government of Andhra Pradesh for diversion of forest land for non-forestry purposes of which 572 proposals have been accorded approval under the Forest (Conservation) Act, 1980 and 47 proposals are pending either with Union or State Government. The project-wise details of all approved proposals are enclosed at Annexure-I. The remaining 172 proposals have been either closed / rejected / returned or withdrawn.

(c)&(d) At present, 7 proposals are at different stages of processing at Union Government level whereas 40 proposals are pending with the State Government. The details are enclosed at Annexure-II. On receipt of requisite information from the State Government, decision of the Union Government would be communicated to the State Government on these proposals.